

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	R.A. 5/2019 (HEARING) IA/1/2019		Smt.Tangamma W/o Honagudeppa Vs Smt.Mallamma W/o Neelakantraya	Basavaraj.S
2	O.S. 28/2020 (HEARING) IA/1/2020		Guttala Satya Narayana S/o Surya Rao Vs Dammu Govindaraju S/o Surya Narayana	S.G.K.
3	O.S. 69/2020 (HEARING)		Thimmayya S/o Piddayya Nashiger Vs Tayamma W/o Doulathrao	M MOUNESHWARA
4	L.A.C. 120/2016 (EVIDENCE)		Laxmidevi Vs The Spl.Land Acquisition Officer, UKP Deodurga	
5	L.A.C. 127/2016 (EVIDENCE)		Shrikanth Betageri Vs The Spl.Land Acquisition Officer, UKP Deodurga	
6	L.A.C. 132/2016 (EVIDENCE)		Balakrishana Vs The Spl.Land Acquisition Officer, UKP Deodurga	
7	O.S. 146/2016 (EVIDENCE)		Hanmantraya @ Hanmanthraya So Late Balabadrappa @ Balabadrappa Vs Kristappa @ Krishnappa So Late Balabadrappa Balabadrappa	H.L.C.
8	O.S. 56/2017 (EVIDENCE) IA/1/2017		Narasimha S.o Ranganna Eligera Vs Basavarajappa Plice Gouda S.o Shakarappa Gouda	HANUMANTHRAYA CHINTALAKUNTI
9	M.C. 1/2018 (EVIDENCE)		Renuka Alias Madhusri W.o Chandrashekhar Alias Chandrashekhar Sugur Vs Shekhar Alias Chandrashekhar S.o Mallappa Sugur	Mannapuri Basavaraja
10	O.S. 33/2018 (EVIDENCE)		Hanumantharao, Muzumdar S.o Late.Khande Rao Vs Sharanappa S.o Mallikarjuna	S.S.PATIL

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11	O.S. 70/2018 (EVIDENCE) IA/1/2018		Gangappa S/o Late Lingappa Harijan Vs Budeppa S/o Late Sayebanna Kurbar	HANUMANTHRAYA CHINTALAKUNTI
12	O.S. 78/2018 (EVIDENCE)		Sharanamma W/o Amateppa Vs Hanumanth aliyas Moshappa S/o Martandappa	B.R.M
13	O.S. 84/2018 (EVIDENCE)		Smt. Basamma W/o Late. Siddappa Vs Jogi Nayak S/o Pakeerappa	Venkatesh D Chauvan
14	O.S. 110/2018 (EVIDENCE) IA/1/2018		Hanumantha S/o Late. Bhimaraya Vs Murugeshan S/o Palani Swamy	AMARESH PATIL
15	O.S. 9/2020 (EVIDENCE)		Kavita W/o Vijayakumar Vs Vijayakumar S/o Late.Lingappa	HANUMANTHRAYA CHINTALAKUNTI
16	O.S. 16/2020 (EVIDENCE) IA/1/2020		Channamma W/o Rangappa Vs Basavaraj s/o Yankappa	HANUMANTHRAYA CHINTALAKUNTI
17	O.S. 216/2016 (ARGUMENTS)		Sanna Bheemanna Udbal So. Late.Hanmanthappa alias Hanmanthraya alias Hanmanth Vs Dodda Bheemanna Udbal So. Late. Hanmanthappa alias Hanmanthrya alias Hanmantha	S.S.PATIL
18	O.S. 74/2020 (A.D.R.)		H.Hanumantha Raya S/o Mallanna Vs Vijayakumar S/o H.Shivaraj Patil	M MOUNESHWARA
19	O.S. 82/2019 (NULL) IA/1/2019		A Sureesh Babu S/o Late. Linganna Vs Shankrappa S/o Hanumanthraya	HANUMANTHRAYA CHINTALAKUNTI
20	O.S. 44/2018 (Objections)		Mangamma W/o Manasheyya D.o Late.Bheemayya Vs Narasappa S/o Manasheyya Shaki	BASAVARAJ S

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21	O.S. 53/2016 (SUMMONS)		Ravindranath So Sharanappa Hotti Vs The Commissioner Karnataka Griha Mandali Kaveri Bhavan Bangalore	
22	FDP 8/2016 (SUMMONS)		Smt. Huligemma Wo Hanumayya Vs Channa Basayya So Late Mallayya	RAJA PANDURANG NAIK
23	EX 34/2016 (SUMMONS)		Smt. Lakshamma Wo Late Govindaiah Vs Chandrashekar Gowda So Hanumantha Raju Gowda	T.Seshagiri Rao
24	R.A. 40/2016 (SUMMONS)		Mohdinbee Wo Khasimsab @ Khasimali Vs Kulumbee Wo Balesab	H.MEENAPPA.RAO
25	R.A. 3/2019 (SUMMONS)		Smt.Jaibunbee @ Zainabee W/o Bavasab (D/o Rasoolsab) Vs Nabi Rasool S/o Khaja Hussain Sab	Basavaraj.S
26	O.S. 51/2020 (SUMMONS) IA/1/2020 IA/2/2020		Tayamma W/o Channareddy alias Jambanna Vs Budeppa S/o Late. Nagappa Yadav	BASAVARAJ S
27	O.S. 52/2020 (SUMMONS) IA/1/2020		Premiladevi D/o Late. Mahadevamma Vs Vijayalaxmi D/o Late. Mahadevamma	MAHADEVAPPA.N.K.
28	M.C. 2/2020 (APPEARANCE OF PARTY)		Nazeema Parveen W/o Deepak Vs Deepak S/o Rathan (Rajapooth)	HANUMANTHRAYA CHINTALAKUNTI
29	O.S. 53/2020 (APPEARANCE OF PARTY) IA/1/2020		Shivaraj S/o Basayya Vs Rangamma W/o Late.Rangayya	V.M.METI
30	O.S. 59/2020 (APPEARANCE OF PARTY)		Shanthamurthi S/o Late.Hampayya Vs Sharanabasava S/o Late.Hampayya	Basavaraj Kanapur

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31	O.S. 71/2020 (APPEARANCE OF PARTY)		Earamma W/o Thimmayya Nashiger Vs ShrinivasS/o Kishanarao	M MOUNESHWARA
32	O.S. 73/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt.Kariyamma W/o Late.Sharanagouda Vs Mariyappa S/o Bhimanagouda	H.Meenappa
33	R.A. 48/2016 (HEARING)		Honnappa So Late Rangappa Chawdi Vs Ningappa So Thimmappa	MOUNESHWARA.M.
34	O.S. 184/2016 (HEARING)		Sharanabasava S.o Bsssappa Dodda Bassappa Vs Bsssappa Dodda Bassappa So Goolappa and Ors.	BASANAGOUDA DESAI
35	O.S. 79/2017 (HEARING)		Kum.Gouramma D.o Sabanna Vs Sabbanna S.o Balayya Ganadhal	AMAREGOUDA T BERIGI
36	O.S. 8/2018 (HEARING) IA/1/2018		Shekharappa S.o Late.Shivappa Vs Murugeshan s.o Plani Swamy	V.M.METI
37	FDP 3/2019 (HEARING) IA/1/2019		Mohammad sakib S/o Yusuf mulla Vs Bandumma W/o Mahaboob sab mulla	Ashiq Ahmed
38	FDP 14/2019 (HEARING)		Ningamma W/o Late.Dodda Balayya Bhager Vs Hanumayya S/o Ramayya Bhager	MAHADEVAPPA.N.K.
39	Misc 27/2019 (HEARING)		Ramabhadrappa S/o Late.Ranganna, Dead by L.Rs Vs Krishnappa S/o Rangappa	Basavaraj.S
40	O.S. 75/2018 (Written statement) IA/1/2018		Saraswathi W/o Narasappa Agasar Vs Hulagappa S/o Late Mallayya agasar	HANUMANTHRAYA CHINTALAKUNTI

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1	C.C. 41/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Khaja Hussain S/o Khasim Sab Gachhinamane	
2	C.C. 44/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Bheemanna S/o Bassayyagouda Tanakamaradi	
3	C.C. 45/2020 (SUMMONS)		P.S.I Jalahalli Plice Station Vs Khaja Sab S/o Bandisab Pinjar	
4	C.C. 46/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Venkatesh S/o Durugappa Kavale	
5	C.C. 75/2020 (SUMMONS)		PSI Jalahalli Police Station Vs Mahesha S/o Rangayya Eliger	
6	C.C. 307/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Yaseen S/o Rahiman Sab	
7	C.C. 308/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Shivaraj S/o Channappa Rathod	
8	C.C. 309/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Shivappa S/o Mahadevappa	
9	C.C. 310/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Krishnappa S/o Kariyappa Hiradavar	
10	C.C. 311/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Ramappa S/o Somappa	
11	C.C. 312/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Budeappa S/o Ningappa	
12	C.C. 313/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Kondayya S/o Rangappa	
13	C.C. 314/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Veeresh S/o Budeappa	

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14	C.C. 315/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Vinaya S/o Shivayya	
15	C.C. 316/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Saddam Hussain S/o Sabira	
16	C.C. 317/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Sridhar S/o Bheemanagouda	
17	C.C. 318/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Venkatesh S/o Manashayya	
18	C.C. 319/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Devanna S/o Hanumanthraya	
19	C.C. 320/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Sabanna S/o Durugappa	
20	C.C. 321/2020 (APPEARANCE OF ACCUSED)		State Devadurga P.S. Vs Hanmanthraya S/o Annappa Sway	

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1	O.S. 44/2016 (SUMMONS)		Pragathi Krishna Gramin Bank, Vs Shri.Manappa so Basanna Ratnagiri and Anr.	AMARESH PATIL
2	O.S. 59/2018 (SUMMONS)		Malappa Vs Alavalappa	
STEPS				
3	EX 3/2020 (SUMMONS)		Nakshtramma W/o Muniraj Vs Muniraj S/o Lachmanna Hospete	Hanumanth Jerebadi
4	EX 2/2018 (NOTICE)		Shivarajirao Vs Smt. Ashamma @ Yankamma	AMAREGOUDA T BERIGI Mohammed Arsalan
5	O.S. 7/2020 (NOTICE) IA/1/2020		Smt. Mallamma W/o Basavaraj Police Patil Vs Basavaraj S/o Sangambassappa Police Patil	Shivakumar Mali Patil
6	O.S. 22/2020 (APPEARANCE OF PARTY)		Smt Chandamma W/o Hanumant Kabber Vs Monappa S/o Eranna Kabber	Basavaraja R Mannapuri
7	O.S. 25/2015 (HEARING) IA/1/2015		Renukamma wo Mahadevappa Vs Amaresh so Gurupadappa	BASANAGOUDA DESAI Shivananda Meti
8	O.S. 53/2015 (HEARING) IA/1/2015		Hanumanthi wo Late. Sabayya Vs Shanthamma wo Mareppa	BASAVARAJ S M MOUNESHWARA
9	O.S. 9/2019 (HEARING) IA/1/2019		Sugurappa Vs Channappa Gouda	BASAVARAJ S V.M.METI
10	O.S. 19/2020 (HEARING) IA/1/2020		Kumar Maribasava Kumbar S/o Marthandappa Vs Smt. Iramma Kumbar W/o Late Malkappa	RAGHAVENDRA KOLKAR
11	O.S. 54/2020 (HEARING)		Khasimsaheb @ Khasimsab S/o Rasulsab Vs Smt. Mallamma W/o Late Channappa Ulapalli	AMARESH PATIL

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12	FDP 10/2014 (SUMMONS)		Mudukappa so Hanumantha Vs Mallappa so Hanumantha	AMAREGOUDA T BERIGI Basavaraja R Mannapuri
13	O.S. 129/2015 (SUMMONS) IA/2/2015 IA/1/2015		Durgappa So Rangappa 2 ors. Vs Thuljappa So Rangappa and ors.	A PRAKASH
14	O.S. 43/2016 (SUMMONS)		Pragathi Krishna Gramin Bank, Vs Shri.Venkatesh so Hussainappa Eliger and Anr.	AMARESH PATIL
AMENDMENT				
15	O.S. 129/2013 (SUMMONS) IA/1/2013		Saberabegum Wo Mehaboobsab Vs Fathima begum Wo Shahaalamsab	BASAVARAJ S GURURAJ PATIL
16	O.S. 74/2015 (EVIDENCE) IA/1/2015		Smt. Mahadevi Wo Basavaraj Vs Basavaraj So Late.Bassanna	BASAVARAJ S HANUMANTHRAYA CHINTALAKUNTI
17	O.S. 51/2016 (EVIDENCE) IA/1/2016		Basavaraj Vs Rachanna	HANUMANTHRAYA CHINTALAKUNTI BASAVARAJ S
18	O.S. 61/2016 (EVIDENCE) IA/1/2016		Gangamma Vs Jerbandi Basavarajappa	A.RAVIKUMAR PATIL AMARESH PATIL
19	O.S. 35/2017 (EVIDENCE) IA/1/2017		Khutubuddin Vs Mehaboob	Miss. Lalitha BASAVARAJ S
20	O.S. 54/2017 (EVIDENCE) IA/1/2017		Bibi Fatima Vs Bashu Miya	
21	O.S. 69/2018 (EVIDENCE) IA/1/2018		Raj Mohammed Vs Fateem Sab	MAHADEVAPPA.N.K. BASANAGOUDA DESAI
22	O.S. 31/2019 (EVIDENCE)		Smt. Meharunnisa Vs Smt. Munni Begum	RAGHAVENDRA KOLKAR BASAVARAJ S
23	O.S. 4/2010 (ARGUMENTS)		Nurjaha Late Azeez Ahamed Munde Vs Naseema Late Azeez Ahamed	N. WAHEED PATIL K.N. Timmapuri

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24	O.S. 70/2015 (EVIDENCE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Arjun So Hnumantha Vs Basavaraj So Balappa	RAGHAVENDRA KOLKAR Chavan Venkatesh
25	O.S. 82/2017 (EVIDENCE) IA/1/2017		Dharmanna Vs Tukkappa	Chavan Venkatesh RAGHAVENDRA KOLKAR
26	O.S. 24/2018 (ARGUMENTS)		Durugamma Vs Siddappa	Basavaraja R Mannapuri A PRAKASH

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1	C.C. 176/2019 (HEARING)		Sri. V. Shankrappa PSI Vs Prabhu	APP Tayappa Nayak
		<u>11:00-01:00 PM</u>		
2	C.C. 77/2013 (EVIDENCE)		DEVADURGA P.S. Vs Abdul Saleem	APP M MOUNESHWARA
3	C.C. 136/2014 (EVIDENCE)		JALAHALLI .P.S. Vs Hanumagouda So Nagaraddeppa	
4	C.C. 26/2015 (EVIDENCE)		Jalahalli P.S Vs Hanumanthraya @ Mudiyyappa so Basanna	APP A PRAKASH
5	C.C. 96/2015 (EVIDENCE)		P.S. Deodurg Vs Durgappa so Bheemshappa	APP BASAVARAJ S
6	C.C. 42/2018 (EVIDENCE)		Rachamma Vs Rangappa	
7	C.C. 119/2020 (SUMMONS)		PSI of Devadurga Vs Yankappa R.o Dondambali	A.P.P
8	Crl.Misc. 2132/2020 (NOTICE)		Abhishak S/o Ambresh Vs The births and Deaths Registrar, TMC Office, Devadurga	Venkatesh H
9	Crl.Misc. 2133/2020 (NOTICE)		Venkatesh S/o Ambresh Vs The births and Deaths Registrar, TMC Office, Devadurga	Venkatesh H
10	Crl.Misc. 2134/2020 (NOTICE)		Sainath S/o Mallikarjun Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
11	Crl.Misc. 2135/2020 (NOTICE)		Purnima D/o Pampapathi Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
12	Crl.Misc. 2136/2020 (NOTICE)		Shanthamma D/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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13	Crl.Misc. 2137/2020 (NOTICE)		Manikata S/o Devendrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
14	Crl.Misc. 2138/2020 (NOTICE)		Sharanabasava S/o Chandrashekhara Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
15	Crl.Misc. 2139/2020 (NOTICE)		Neha D/o Rajmohammed Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
16	Crl.Misc. 2140/2020 (NOTICE)		Sangeeth D/o Ambresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
17	Crl.Misc. 2141/2020 (NOTICE)		Vidhayanada S/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
18	Crl.Misc. 2142/2020 (NOTICE)		Tajeshwani D/o Amresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
19	Crl.Misc. 2143/2020 (NOTICE)		Boomika D/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
20	Crl.Misc. 2144/2020 (NOTICE)		Rangath S/o Anjaneyya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
21	Crl.Misc. 2145/2020 (NOTICE)		Kedhar s/o Ninganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
22	Crl.Misc. 2146/2020 (NOTICE)		Aruna D/o Vasanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
23	Crl.Misc. 2147/2020 (NOTICE)		Srujana D/o Eshwarappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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24	Crl.Misc. 2148/2020 (NOTICE)		Prasanna S/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
25	Crl.Misc. 2149/2020 (NOTICE)		Muskana d/o Saleem Patel Berdhar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
26	Crl.Misc. 2150/2020 (NOTICE)		Vidya Shree D/o Mallayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
27	Crl.Misc. 2151/2020 (NOTICE)		Sagar S/o Vereesh Hamprgunde Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
28	Crl.Misc. 2152/2020 (NOTICE)		Madhu S/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
29	Crl.Misc. 2153/2020 (NOTICE)		Basavaraj S/o Ashok Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
30	Crl.Misc. 2154/2020 (NOTICE)		Rekha D/o Vereesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
31	Crl.Misc. 2155/2020 (NOTICE)		Suma d/o Sugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
32	Crl.Misc. 2156/2020 (NOTICE)		Laxmi D/o Ranganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
33	Crl.Misc. 2157/2020 (NOTICE)		Vijayalakshmi D/o Venkobarao Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
34	Crl.Misc. 2158/2020 (NOTICE)		Siddamma D/o Devindrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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35	Crl.Misc. 2159/2020 (NOTICE)		Akruta D/o Shantanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
36	Crl.Misc. 2160/2020 (NOTICE)		Sanjana D/o Amaregouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
37	Crl.Misc. 2161/2020 (NOTICE)		Hanumegouda S/o Venkoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
38	Crl.Misc. 2162/2020 (NOTICE)		Maribasava S/o Basalingayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
39	Crl.Misc. 2163/2020 (NOTICE)		Goutham S/o Sugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
40	Crl.Misc. 2164/2020 (NOTICE)		Sagar S/o Tirupati Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
41	Crl.Misc. 2165/2020 (NOTICE)		Duruganna S/o Venkoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
42	Crl.Misc. 2166/2020 (NOTICE)		Vishwaradhya Gouda S/o Somangouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
43	Crl.Misc. 2167/2020 (NOTICE)		Sangamesh S/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
44	Crl.Misc. 2168/2020 (NOTICE)		Rajashwari D/o Doddahuligeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
45	Crl.Misc. 2169/2020 (NOTICE)		Pavan S/o Vasanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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46	Crl.Misc. 2170/2020 (NOTICE)		Lakshmi D/o Sidramappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
47	Crl.Misc. 2171/2020 (NOTICE)		Prbhulinga S/o Devendra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
48	Crl.Misc. 2172/2020 (NOTICE)		Meenakshi D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
49	Crl.Misc. 2173/2020 (NOTICE)		Pravin S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
50	Crl.Misc. 2174/2020 (NOTICE)		Sharada D/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
51	Crl.Misc. 2175/2020 (NOTICE)		Rekha D/o Mudurangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
52	Crl.Misc. 2176/2020 (NOTICE)		Bhagyashree D/o Mudurangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
53	Crl.Misc. 2177/2020 (NOTICE)		Radhika D/o Shivaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
54	Crl.Misc. 2178/2020 (NOTICE)		Guramma D/o Sannarangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
55	Crl.Misc. 2179/2020 (NOTICE)		Mounika D/o Shivaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
56	Crl.Misc. 2180/2020 (NOTICE)		Ashwini D/o Mallikarjuna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
57	Crl.Misc. 2181/2020 (NOTICE)		Shivalinga S/o Mallanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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58	Crl.Misc. 2182/2020 (NOTICE)		Alavelappa S/o Mallanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
59	Crl.Misc. 2183/2020 (NOTICE)		Nagalinga S/o Ninganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
60	Crl.Misc. 2184/2020 (NOTICE)		Anjinamma D/o Shivanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
61	Crl.Misc. 2185/2020 (NOTICE)		Shivanagouda S/o Naganagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
62	Crl.Misc. 2186/2020 (NOTICE)		Marilingagouda S/o Malappagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
63	Crl.Misc. 2187/2020 (NOTICE)		Abisheka S/o Bhaganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
64	Crl.Misc. 2188/2020 (NOTICE)		Channabasava S/o Naganagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
65	Crl.Misc. 2189/2020 (NOTICE)		Akash S/o Mallirjuna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
66	Crl.Misc. 2190/2020 (NOTICE)		Shivamogemma D/o Ninganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
67	Crl.Misc. 2191/2020 (NOTICE)		Siddamma D/o Ninganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
68	Crl.Misc. 2192/2020 (NOTICE)		Renuka D/o Nagaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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69	Crl.Misc. 2193/2020 (NOTICE)		Sinchana D/o Devendrappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
70	Crl.Misc. 2194/2020 (NOTICE)		Basavakumar S/o Nagaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
71	Crl.Misc. 2195/2020 (NOTICE)		Bassamma D/o Adeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
72	Crl.Misc. 2196/2020 (NOTICE)		Bhavya D/o Nagappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
73	Crl.Misc. 2197/2020 (NOTICE)		NIngayya S/o Laxmanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
74	Crl.Misc. 2198/2020 (NOTICE)		Sunilkumar S/o Veebhadrapa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
75	Crl.Misc. 2199/2020 (NOTICE)		Basavaraja S/o Yalingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
76	Crl.Misc. 2200/2020 (NOTICE)		Mallikarjuna S/o Tirupati Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
77	Crl.Misc. 2201/2020 (NOTICE)		Hanumanta S/o Shivappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
78	Crl.Misc. 2202/2020 (NOTICE)		Hanumantraya S/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
79	Crl.Misc. 2203/2020 (NOTICE)		Gangamma D/o Virupashappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
80	Crl.Misc. 2204/2020 (NOTICE)		Kavaya D/o Virupakshappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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81	Crl.Misc. 2205/2020 (NOTICE)		Manjunatha S/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
82	Crl.Misc. 2206/2020 (NOTICE)		Devaraja S/o Manappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
83	Crl.Misc. 2207/2020 (NOTICE)		Vishwaraju S/o Manappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
84	Crl.Misc. 2208/2020 (NOTICE)		Malingarayya S/o Somashekar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
85	Crl.Misc. 2209/2020 (NOTICE)		Bassamma D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
86	Crl.Misc. 2210/2020 (NOTICE)		Shivakumar S/o Kalyanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
87	Crl.Misc. 2211/2020 (NOTICE)		Sharanabasava S/o Kalyanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
88	Crl.Misc. 2212/2020 (NOTICE)		Hindulie D/o Bhimannagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
89	Crl.Misc. 2213/2020 (NOTICE)		Babasali S/o Meeresab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
90	Crl.Misc. 2214/2020 (NOTICE)		Preveen Nayak S/o Rangappa Nayak Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
91	Crl.Misc. 2215/2020 (NOTICE)		Raja S/o Chandapasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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92	Crl.Misc. 2216/2020 (NOTICE)		Irfan Patan S/o Chanda Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
93	Crl.Misc. 2217/2020 (NOTICE)		Shivappa S/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
94	Crl.Misc. 2218/2020 (NOTICE)		Manjunatha S/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
95	Crl.Misc. 2219/2020 (NOTICE)		Dastagiri S/o Chand Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
96	Crl.Misc. 2220/2020 (NOTICE)		Buden Sab S/o Meera Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
97	Crl.Misc. 2221/2020 (NOTICE)		Suresh S/o Raveppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
98	Crl.Misc. 2222/2020 (NOTICE)		Basavaraj S/o Revappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
99	Crl.Misc. 2223/2020 (NOTICE)		Manikata S/o Preveenkumar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
100	Crl.Misc. 2224/2020 (NOTICE)		Raghavendra S/o Nagaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
101	Crl.Misc. 2225/2020 (NOTICE)		Ranganath S/o Nagaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
102	Crl.Misc. 2226/2020 (NOTICE)		Raghavendra S/o Preveenkumar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
103	Crl.Misc. 2227/2020 (NOTICE)		Parushurama S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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104	Crl.Misc. 2228/2020 (NOTICE)		Udaya S/o Ramayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
105	Crl.Misc. 2229/2020 (NOTICE)		Irfan S/o Khsimasab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
106	Crl.Misc. 2230/2020 (NOTICE)		Swata D/o Shivamanya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
107	Crl.Misc. 2231/2020 (NOTICE)		Malika D/o Shivamanya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
108	Crl.Misc. 2232/2020 (NOTICE)		Sarswati D/o Yallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
109	Crl.Misc. 2233/2020 (NOTICE)		Chandrakala D/o Venkoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
110	Crl.Misc. 2234/2020 (NOTICE)		Srinivas S/o Yenkoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
111	Crl.Misc. 2235/2020 (NOTICE)		geetha D/o Nagappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
112	Crl.Misc. 2236/2020 (NOTICE)		Dayavamma D/o Shekarappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
113	Crl.Misc. 2237/2020 (NOTICE)		Rahul Gouda S/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
114	Crl.Misc. 2238/2020 (NOTICE)		Balakrishtan S/o Buddayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
115	Crl.Misc. 2239/2020 (NOTICE)		Priyanka D/o Mounesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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116	Crl.Misc. 2240/2020 (NOTICE)		Yallamma D/o Ranganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
117	Crl.Misc. 2241/2020 (NOTICE)		Shivaraja S/o Mounesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
118	Crl.Misc. 2242/2020 (NOTICE)		Shivamagoamma D/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
119	Crl.Misc. 2243/2020 (NOTICE)		Nagratha D/o Kanakappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
120	Crl.Misc. 2244/2020 (NOTICE)		Pooja D/o Kanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
121	Crl.Misc. 2245/2020 (NOTICE)		Sharanabasava S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
122	Crl.Misc. 2246/2020 (NOTICE)		Prtiksha D/o Ranganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
123	Crl.Misc. 2247/2020 (NOTICE)		Davegouda S/o Ramanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
124	Crl.Misc. 2248/2020 (NOTICE)		Venkatesh S/o Daveppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
125	Crl.Misc. 2249/2020 (NOTICE)		Balabhadrappa S/o Ranganth Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
126	Crl.Misc. 2250/2020 (NOTICE)		Shivukumar S/o Ramesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
127	Crl.Misc. 2251/2020 (NOTICE)		Bheeralinga S/o Balappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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128	Crl.Misc. 2252/2020 (NOTICE)		Sarwathi D/o Shivanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
129	Crl.Misc. 2253/2020 (NOTICE)		Ningaraja S/o Kalappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
130	Crl.Misc. 2254/2020 (NOTICE)		Rekha D/o Balappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
131	Crl.Misc. 2255/2020 (NOTICE)		Mahesh S/o Mallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
132	Crl.Misc. 2256/2020 (NOTICE)		Ninganna S/o Narasanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
133	Crl.Misc. 2257/2020 (NOTICE)		Shivaraj S/o Sabayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
134	Crl.Misc. 2258/2020 (NOTICE)		Siddamma D/o Beerappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
135	Crl.Misc. 2259/2020 (NOTICE)		Devamma D/o Beerappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
136	Crl.Misc. 2260/2020 (NOTICE)		Nirmala D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
137	Crl.Misc. 2261/2020 (NOTICE)		Bhagyashree D/o Duruganna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
138	Crl.Misc. 2262/2020 (NOTICE)		Kirenakumar S/o Rajashekara Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
139	Crl.Misc. 2263/2020 (NOTICE)		Mahesh S/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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140	Crl.Misc. 2264/2020 (NOTICE)		Laxshmi D/o Ningappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
141	Crl.Misc. 2265/2020 (NOTICE)		Shremanta s/o Ningappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
142	Crl.Misc. 2266/2020 (NOTICE)		Laxshmi D/o Yenkappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
143	Crl.Misc. 2267/2020 (NOTICE)		Bhagya D/o Yankappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
144	Crl.Misc. 2268/2020 (NOTICE)		Radhika d/o Yankappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
145	Crl.Misc. 2269/2020 (NOTICE)		Rakesha S/o Mareppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
146	Crl.Misc. 2270/2020 (NOTICE)		Rohith S/o Hanumanta Jadhav U/g father Hanumanta Jadhava S/o Honnappa Jadhav Vs The births and Deaths Registrar, Tahasil Office, Devadurga	CHANNAPPA
147	Crl.Misc. 2271/2020 (NOTICE)		Sanjay S/o Hanumantharaya U/g mother Sangeeta W/o Hanumantharaya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Hanumanth Jerebadi
148	Crl.Misc. 2272/2020 (NOTICE)		Anjineya S/o Hanumantharaya U/g mother Sangeeta W/o Hanumantharaya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Hanumanth Jerebadi
Cases listed below are adjourned due to Covid 19				
149	C.C. 46/2019 (SUMMONS)	03-02-2021	Shek Mubin Vs Ajit	APP

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150	C.C. 313/2019 (SUMMONS)	03-02-2021	State by Devadurga P.S Vs Ramanna S/o Hanumantha	APP A PRAKASH
151	C.C. 17/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Sardar Pasha alias Mohammed Sardar Ahamed S/o Mohammed Yousuf	APP
152	C.C. 29/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Lachmayya alias Lakshman	APP
153	C.C. 43/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Gabbur P.S Vs Ramanna S/o Yallayya	APP
154	C.C. 70/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Gabbur P.S Vs Sharanappa S/o Mallikarjuna	APP
155	C.C. 73/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Shamshuddin S/o Ismail Sab	APP
156	C.C. 77/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Ananda S/o Gurunath Reddy	APP
157	C.C. 124/2020 (APPEARANCE OF ACCUSED)	03-02-2021	PSI of Devadurga P.S Vs Shivshankar Navali S/o Eshwarappa Navali	A.P.P Basavaraj Kanapur
158	C.C. 195/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Kariayappa S/o Bhimayya Gange	APP
159	C.C. 200/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Budeppa S/o Hanumatha	APP
160	C.C. 501/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Sharanappa S/o Neelakantappa	APP
161	C.C. 502/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Devadurga P.S Vs Khanderaya S/o Mallanna	APP
162	C.C. 507/2020 (APPEARANCE OF ACCUSED)	03-02-2021	State by Gabbur P.S Vs Rajendra S/o Jindappa	APP
163	C.C. 167/2016 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Praveen Raj Vs Chandrakanth	APP M MOUNESHWARA

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164	C.C. 222/2016 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Yallamma Vs Shivappa	APP Basavaraj Kanapur
165	C.C. 321/2016 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Meenakshi aliys Pallavi Vs Virupakshi	APP Mallikarjun Patil
166	C.C. 335/2016 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Motibai Vs Govindappa	
167	C.C. 447/2017 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Laxmana Vs Datatraya Kulkarni	APP M MOUNESHWARA
168	C.C. 501/2017 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Hanumantraya Vs Nagaraja	APP Channabasava
169	C.C. 49/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Suresh .B.PSI Vs Rangappa	APP M MOUNESHWARA
170	C.C. 72/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Amrut ASI Vs Kenchappa	APP BASAVARAJ S
171	C.C. 185/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Ningayya Vs Anjappa (A1)	APP
172	C.C. 334/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Ningamma Vs Ramesh	APP Basavaraja R Mannapuri
173	C.C. 367/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Devendrappa Vs Devendrappa Nayaka	APP V.M.METI
174	C.C. 136/2019 (FRAMING OF CHARGE OR PLEA)	03-02-2021	T. Sanjeev Kumar. CPI Vs Shanthamurthy	APP GURURAJ PATIL
175	C.C. 263/2019 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Neelappa Vs Rajappa @ Vasudevanayak	APP V.M.METI
176	C.C. 278/2019 (FRAMING OF CHARGE OR PLEA)	03-02-2021	B. Rajashekhar Vs Mohamed Gous	APP Shivappa Pawar
177	C.C. 285/2019 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Nasima Begum Vs Mustak Ahmed	APP M MOUNESHWARA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
178	C.C. 404/2018 (WARRANT)	03-02-2021	Mallappa Vs Somu	APP Chavan Venkatesh
179	P.C.R. 30/2018 (Objection)	03-02-2021	Nagamma Vs Ramanna	MALLINATH S HIREMATH
180	C.C. 510/2018 (WARRANT)	03-02-2021	Raju Vs Abraham (A1)	APP HANUMANTHRAYA CHINTALAKUNTI
181	C.C. 127/2019 (WARRANT)	03-02-2021	Sanjeevkumar CPI Vs Ashok S/o Iresh	APP